

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 262 OF 2016

Dated: 5th March, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Chennai Metro Rail Ltd.

...Appellant(s)

Vs.

**Tamil Nadu Generation & Distribution Corporation
Ltd. & Anr.**

...Respondent(s)

Counsel for the Appellant(s) : Mr. Senthil Jagadeesan
Ms. Sonakashi Malhan

Counsel for the Respondent(s) : Mr. S. Vallinayagam
Ms. S. Amali for R-1 & 2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **29.05.2019.**

**(S. D. Dubey)
Technical Member**

Pr/kt

**(Justice Manjula Chellur)
Chairperson**